

SLP(Crl.)... 11108 OF 2003
ITEM No.35

Court No.11

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Crl.)...Crl.MP 11108/2003

(From the judgement and order dated 01/04/2003 in CRLA 1004/99
of The HIGH COURT OF MADRAS)

SREE VIJAYAKUMAR & ANR.

Petitioner (s)

VERSUS

STATE BY INSPECTOR OF POLICE, KANYAKUMARI

Respondent (s)

(With Crl.M.P. No 11108/2003 for c/delay in filing SLP)
(With Office Report)

Date : 08/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P.VENKATARAMA REDDI
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s) Mr. A.T.M. Rangaramanujam, Sr. Adv.
Mr. M. Gireesh Kumar, Adv.
Mr. Khwairakpam Nobin Singh, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice. No bail at this stage.

(Ganga Thakur) (Prem Prakash)
PS to Registrar Court Master